

(4)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

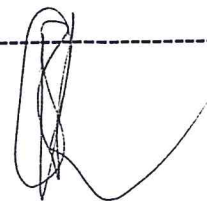
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/156/2016
NAME OF THE PETITIONER(S) : Gangotri Textiles Limited
NAME OF THE RESPONDENT(S) : M/s Jagannath Textile Company Limited & 5 others
UNDER SECTION : 397/398

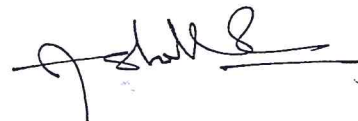
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. Dr. K.S. RAVICHANDRAN } For Petitioner Applicant
Adv. PCS KSHALA
Adv. Manjula Devi



2. R. VIDYASAGANAR } Counsel for Respondents
R. ASHOKKUMAR



ORDER

Counsels representing both the parties present. Counsel representing applicant in C.A. prayed time stating that Senior Counsel is unable to appear before this Bench due to personal inconvenience. Considering the request, time is enlarged. Put up on 24.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)